

(iii) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the Annual Report of the North Eastern Hill University, Shillong, for the year 1977-78.

[Placed in Library. See No. LT-4490/79.]

ANNUAL REPORT ETC. OF REGIONAL ENGINEERING COLLEGE, CALICUT, AND MOTILAL NEHRU REGIONAL ENGINEERING COLLEGE, ALLAHABAD AND ANNUAL ACCOUNTS ETC. OF VISVA BHARATI UNIVERSITY, SANTINIKETAN, FOR 1977-78

SHRI DHANNA SINGH GULSHAN: I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions):—

(a) (i) Annual Report of the Regional Engineering College, Calicut, for the year 1977-78.

(ii) Review by the Government on the working of the Regional English College, Calicut, for the year 1977-78.

[Placed in Library. See No. LT-4491/79.]

(b) (i) Annual Report of the Motilal Nehru Regional Engineering College, Allahabad, for the year 1977-78 along with the Accounts and the Audit Report thereon.

(ii) Review by the Government on the working of the Motilal Nehru Regional Engineering College, Allahabad for the year 1977-78.

[Placed in Library. See No. LT-4492/79.]

(c) (i) Annual Accounts of Visva-Bharati University, Santiniketan, for the year 1977-78 along with the Audit Report thereon.

(iii) Statement showing reasons for delay in laying the Annual Accounts of Visva-Bharati University, Santiniketan for the year 1977-78.

[Placed in Library. See No. LT-4493/79.]

STATEMENT CORRECTING REPLY TO USQ No. 8732 DATED 26TH APRIL, 1979 re. ENTRY OF INDIANS INTO COMMONWEALTH COUNTRIES

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU): Sir, On behalf of Shri Atal Bihari Vajpayee, I beg to lay on the Table a statement correcting the reply given on the 26th April, 1979 to Unstarred Question No. 8732 regarding entry of Indians into Commonwealth countries.

*Statement*

With reference to Unstarred Question No. 8732, tabled by Shri Eduardo Faleiro, and answered on 26th April 1979, on the subject of entry of Indians into Commonwealth countries, it had been stated that Indian visitors to Australia do not require a visa. Actually no visa is required for Commonwealth citizens simply transiting Australia for not more than three days, if they hold onward bookings such visitors holding ordinary passports are required to take out a visa.

As our attention has just been drawn to this inaccuracy, it was not possible to correct it earlier.

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON VARIOUS ASSURANCES, ETC. GIVEN BY MINISTERS, AND ANNUAL REPORTS ETC. OF NATIONAL LABOUR INSTITUTE, NEW DELHI FOR 1977-78

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:

(i) Review by the Government on the working of the Dredging Corporation of India Limited, New Delhi, for the year 1977-78.

(ii) Annual Report of the Dredging Corporation of India Limited, New Delhi, for the year 1977-78 along with the Audited Accounts